

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-420(ND)/2017

COARM:

PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.03.2019

NAME OF THE COMPANY: M/s. Regal Metal & Ferro Alloys Vs. M/s. Sandeep  
Axles Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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**Present for the Petitioner:** Ms. Heena G & Ms. V.S. Lakshmi, Advocates

**ORDER**

Request for adjournment is being made on behalf of the applicant. At  
request adjourned to 28<sup>th</sup> March, 2019

  
(V.K. Subburaj)  
Member (T)

  
(Ina Malhotra)  
Member (J)